

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 01.12.97

OA 493/97

Harish Chandra s/o Shri Neth Raj r/o P-59/1, ITU Line, Jaipur Cantt.

... Applicant

Versus

1. Union of India through the Engineer-in-Chief (E-1 Army Section), Army Headquarters, Kashmir House, New Delhi.
2. The C.E., Southern Command, M.E.S., Pune.
3. The HQ C.E., Jaipur Zone, M.E.S., Bani Park, Jaipur.
4. The C.E., Central Command, M.E.S., Lucknow.

... Respondents

CORAM

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. U.D. Sharma

For the Respondents

... Mr. V.S. Gurjar

O-R-D-E-R

PER HON'BLE MR. GOPAL KRISHNA, VICE-CHAIRMAN

Applicant, Harish Chandra, has filed this application u/s 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to repatriate him to his parent Command via Central Command and to consider his request for being posted at Agra/Etheria/Mathura, as made in his representation dated 11.8.97, at Annexure A-11.

2. Heard the learned counsel for the parties. Records of the case have been carefully perused.

3. The learned counsel for the applicant during the course of his arguments has drawn our attention to his representations dated 31.3.97, at Annexure A-7, and dated 11.8.97, at Annexure A-11. He wants these representations to be decided on merits.

4. In the circumstances, we direct respondent No.1 to decide the applicant's representations dated 31.3.97, at Annexure A-7, and dated 11.8.97, at Annexure A-11, through a detailed speaking order on merits meeting all the points raised in these representations and the OA within a period of two months from the date of receipt of a copy of this order. The respondents are directed to retain the applicant at Jaipur till a decision is taken on his representations. Any decision taken on the representations shall be communicated to the applicant. The OA stands disposed of accordingly, at the stage of admission, with no order as to costs.

(O.P. SHARMA)
ADM. MEMBER
VK

C.K.K.
(GOPAL KRISHNA)
VICE CHAIRMAN